

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 26<sup>th</sup> February, 2013*

NO. HC.VII-65/2013/ 1670 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to release Shri Hitesh Kumar Sarma, Registrar General, Gauhati High Court, Guwahati from the Registry of the Gauhati High Court with immediate effect for the purpose of placing his services at the disposal of the Judicial Department, Govt. of Assam for his appointment as Legal Remembrancer -cum- Secretary, Judicial Department, Govt. of Assam.

NO. HC.VII-65/2013/ 1671 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Mrinmoy Kumar Bhattacharjee, Registrar (Vigilance), Gauhati High Court, Guwahati, an Officer in Grade-I of the Assam Judicial Service, as Registrar General, Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of taking over charge, vice Shri Hitesh Kumar Sarma.

NO. HC.VII-65/2013/ 1672 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Robin Phukan, Registrar (Administration), Gauhati High Court, Guwahati, an Officer in Grade-I of the Assam Judicial Service, as Registrar (Vigilance), Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of taking over charge, vice Shri Mrinmoy Kumar Bhattacharjee.

NO. HC.VII-65/2013/ 1673 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Raktim Duarah, Additional District and Sessions Judge, Dhubri, now working as OSD, Gauhati High Court, Guwahati, an Officer in Grade-I of the Assam Judicial Service, as Registrar (Administration), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of taking over charge, vice Shri Robin Phukan.

By order,  
Sd/- *Aparesh Chakravarty*  
**REGISTRAR (JUDICIAL)**

Memo NO. HC.VII-65/2013/ 1674 - 1706 /A.

Dated 26.02.2013

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to place the services of Shri Raktim Duarah, Additional District and Sessions Judge, Dhubri at the disposal of the Gauhati High Court, Guwahati with effect from the date of his joining in the Gauhati High Court, Guwahati.
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
4. Shri Hitesh Kumar Sarma, Registrar General, Gauhati High Court, Guwahati. He is requested to hand over charge of his Office to Shri Mrinmoy Kumar Bhattacharjee, Registrar General designate, Gauhati High Court, Guwahati.
5. Shri Mrinmoy Kumar Bhattacharjee, Registrar (Vigilance), Gauhati High Court, Guwahati. He is requested to hand over charge of his Office to Shri Robin Phukan, Registrar (Vigilance) designate and join his new assignment.

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6. Shri Robin Phukan, Registrar (Administration), Gauhati High Court, Guwahati. He is requested to hand over charge of his Office to Shri Raktim Duarah, Registrar (Administration) designate and join his new assignment.
7. Shri Raktim Duarah, Additional District and Sessions Judge, Dhubri, now working as OSD, Gauhati High Court, Guwahati. He will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and join his new assignment.
8. The Registrar, Gauhati High Court, Agartala Bench, Agartala/ Imphal Bench, Imphal/ Shillong Bench, Shillong/Kohima Bench, Kohima/Aizawl Bench, Aizawl
9. The District and Sessions Judge, \_\_\_\_\_
10. The Judge, Designated Court, Assam, Guwahati
11. The Principal Judge, Family Court, Kamrup, Guwahati/ Kamrup, Guwahati (newly created)/Cachar, Silchar
12. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
13. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
14. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
15. The Special Judge, Assam, Guwahati
16. The Special Judge, CBI, Assam, Guwahati
17. The Member-Secretary, Assam State Legal Services Authority, Guwahati
18. The Member, MACT, \_\_\_\_\_
19. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
20. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
21. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
22. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
23. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
24. The Director, Law Research Institute, Gauhati High Court, Guwahati
25. The Special Officer, Translation Wing, Gauhati High Court, Guwahati
26. The Sub-Divisional Judicial Magistrate (M)/ (S), \_\_\_\_\_
27. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
28. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_ Gauhati High Court, Guwahati
29. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
30. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
31. The Secretary, NEJOTI, Guwahati
32. The C.A. to I/C Registrar General/I/C Registrar (Vigilance)/ I/C Registrar (Admn.)/ Gauhati High Court, Guwahati
33. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

26/2/13  
**REGISTRAR (JUDICIAL)**

26/2/13